

DIVISION BENCH

P-105

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/265(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	MS NOUVE VS M/S TANVEE DAIGNOSTICS LLP
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

ORDER

1. Ld. Counsel for the Operational Creditor present but not signed on the attendance sheet.
2. It is stated by the Ld. Counsel appearing for the Operational Creditor that the matter is being settled with the Corporate Debtor.
3. Post the matter for reporting settlement on **04/10/2023**.
4. It is made clear that if the settlement is not reported, this matter will be heard on its own merits.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**